

Floods in Tripura

1551. SHRI KIRIT BIKRAM DEB BURMAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that vast areas in Tripura were inundated and a number of persons rendered homeless due to floods this year;

(b) if so, the total area inundated and the number of people rendered homeless due to this perennial calamity in Tripura this year;

(c) the details of the areas flooded and the extent of damage caused by floods to (i) human life, (ii) crops and foodgrains stores, (iii) land by way of erosion etc., (iv) houses and buildings, (v) Livestock, and (vi) other property in Tripura;

(d) the steps taken for relief of the flood victims and the Central aid given for the purpose;

(e) the steps taken for flood control in Tripura so far and the further steps to be taken in this direction and whether dredging of the river beds in the region as a long term measure for flood control has been considered; and

(f) if so, Government's decision in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) and (c). The detailed assessment of the damage due to floods has not so far been made. According to the information received so far, three human lives were lost. An area of 40 000 ha. of ans jute crop was damaged and 25,000 families were affected. The floods also caused damage to embankments and river training works, roads and bridges which has roughly been estimated as over Rs. 20 lakhs.

(d) In Agartala town 3,000 families were accommodated in camps and

majority of them were given food-grains as gratuitous relief. A sum of Rs. 5 lakhs has been sanctioned as gratuitous relief. Test relief works had also been taken up. Rs. 2 lakhs have also been sanctioned for giving loans to agriculturists.

(e) and (f). Several flood control works have been taken up in Tripura. An expenditure of Rs. 15.66 lakhs was incurred on flood control schemes during the Third Plan. In 1967-68, an outlay of Rs. 12.23 lakhs was made on flood control works. The flood control programme is being continued.

Dredging of river beds is not considered to be feasible as a long-term measure of flood control in Tripura or elsewhere.

अनुसूचित जातियों तथा अनुसूचित आदिम जातियों को विद्ये संरक्षण की अवधि बढ़ाना

1552. श्री मोटालाल मोना: क्या समाज कल्याण मंत्रालय यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राजस्थान राज्य अनुसूचित आदिम जातियों की परमश्री-दाता परिषद् तथा अनुसूचित जातियों कल्याण संस्था ने माउंट ब्राबू में हुई अपनी बैठक में केन्द्रीय सरकार से मांग की थी कि उनको दिये गये संरक्षण की अवधि को 10 वर्ष के लिए बढ़ा दिया जाये; और

(ख) यदि हां, तो इसके बारे में सरकार की क्या प्रतिक्रिया है ?

समाज कल्याण मंत्रालय में राज्य मंत्री [डॉ० श्रीमती फूलरेणु गुहा] : (क) तथा (ख) केन्द्रीय सरकार को ऐसी कोई मांग प्राप्त नहीं हुई है। संविधान के अनुच्छेद 334 के अधीन विहित की गई अवधि वर्ष 1970 में समाप्त होगी। इस लिए उस समय इस मामले पर निर्णय लेना बहुत जल्दबाजी होगी।